

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 47245/2025
[Arising out of impugned final judgment and order dated 17-11-2022
in JA No. 2043/2011 passed by the High Court of Judicature at
Allahabad, Lucknow Bench]

PREM SHANKER MISRA

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

FOR ADMISSION and I.R.

IA No. 220344/2025 - CONDONATION OF DELAY IN FILING

IA No. 220345/2025 - EXEMPTION FROM FILING O.T.

Date : 15-09-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :

Mr. Satinder Gulati, Adv.

Mr. Raj Kishor Choudhary, AOR

Ms. Sundri, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following

O R D E R

Delay condoned.

Leave granted.

Issue notice on the question of suspension of
sentence.

In the meantime, original Records from the
courts below be summoned.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR

